

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1374
ANSWERED ON:05.03.2010
NATIONAL BUILDING CODE
Ahir Shri Hansraj Gangaram

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the National Building Code is proposed to be implemented so as to ensure the safe construction of buildings;
- (b) if so, whether the said building code has been drafted for implementation;
- (c) if so, the salient features thereof;
- (d) whether the Government has fixed any time frame for its implementation; and
- (e) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

- (a): National Building Code of India - 2005 has been prepared by Bureau of Indian Standards under the Ministry of Consumer Affairs to serve as a model for ensuring safe construction of buildings.
- (b): The National Building Code – 2005 is recommendatory in nature and the various agencies are expected to use the code for guidance, so as to ensure safe construction of buildings.
- (c): The National Building code-2005 is divided into eleven sections, which deal with prerequisites for applying provisions of the code; Definitions; administration, development control rules and general building requirements, fire and life safety; building materials; structural design; construction practices and safety; building services; plumbing services; landscaping signs and outdoor display structures.
- (d) & (e): Do not arise as the National Building Code - 2005 is recommendatory in nature and the matter is a State subject.